

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P.(IB)/17(AHM)2021

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2021

Name of the Company: Keshav Parashar Prop of Pioneer Power  
Systems  
V/s  
Sanjeevni Renewables Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Aditya Vijay appeared for the Operational Creditor.

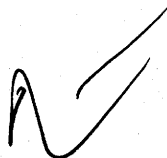
Learned PCS Mr. Kiran Shah appeared for the Corporate Debtor.

Learned Counsel for the Operational Creditor seeks some time to file rejoinder.

It is to be filed within seven days.

Matter stands adjourned to 19.07.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 8th day of June, 2021